

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:785
ANSWERED ON:23.11.2000
ENCROACHMENT OF RAILWAY LAND
CHANDRA NATH SINGH;NVEDITA MANE

Will the Minister of RAILWAYS be pleased to state:

- (a) the total area of railway land lying vacant, zone and division-wise;
- (b) the total area of Railway land encroached upon by the unauthorised persons and the value thereof, zone and division-wise;
- (c) the total area of Railway land encroached in the major cities, city-wise;
- (d) the steps taken by the Railways to remove such encroachers from their land;
- (e) whether the Railways have fixed any responsibility on the Divisional managers in case of new encroachment;
- (f) if so, the reasons for increasing the cases of encroachment; and (g) the steps taken by the Railways against the official responsible for such encroachment?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI DIGVIJAY SINGH)

- (a) to (g) : Information is being collected and will be laid on the Table of the Sabha.